

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

17. C.P.(IB)-3123(MB)/2019

CORAM: SHRI H. V. SUBBA RAO, MEMBER (J)
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **05.03.2021**.

NAME OF THE PARTIES: Parimal Vakharia Couture
V/s
Kiaasa Retail LLP

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

The matter is taken up through virtual hearing.

Counsel for the petitioner, Mr. Dhiren R Dave is present through virtual hearing.

Counsel for the respondent, Mr. Rajiv Waghle i/b Ms. Neha Pandya is present in person.

The matter is listed to 08.04.2021 for hearing directing both parties to opt for same mode of hearing on the next date of hearing.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
H.V. SUBBA RAO
Member (Judicial)